

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2014

Dated : 26th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Doddanavar Global Energy Pvt. Ltd.Appellant(s)

Versus

Bangalore Electricity Supply Co.Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Basava Prabhu Patil, Sr. Adv.

Counsel for the Respondent (s) : Ms. Swapna Seshadri for R-1 & R-2
Mr. Anand K.Ganesan for R-3

ORDER

Admit. Issue notice to the Respondents. Mr. Anand K. Ganesan takes notice on behalf of Respondent no.3 and Ms. Swapna Seshadri takes notice on behalf of Respondent nos.1 & 2 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before after serving copy on the other side.

Post the matter on **03.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt